

- (b) if so, the details thereof; and
- (c) how Government proposes to overcome this shortfall?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (c) The Government of India keeps the situation in all the Left Wing Extremism affected States under constant review. The Central Armed Police Force Battalions are inducted in these States to assist State police forces in anti-naxal operations, as per requirement projected by the affected States and the availability of forces. At present, 71 Battalions of Central Armed Police Forces, 01 Nagaland India Reserve Battalions and 09 Commando Battalions for Resolute Action (CoBRA) are deployed in naxal affected states to assist State police forces in anti-naxal operations.

More units to Gujarat under Namak Mazdoor Awas Yojana

*498. SHRI KANJIBHAI PATEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any proposal is under consideration of Government to increase the number of Namak Mazdoor Awas Yojana units to the State of Gujarat;
- (b) if so, by when a decision in this regard is likely to be taken; and
- (c) whether Government is considering to enhance the unit cost area and assistance, if so, by when?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.

Representation made by GILA

*499 SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CULTURE be pleased to state:

- (a) whether Government has received any representation submitted by the Government of India Librarians Association (GILA);
- (b) if so, the details of the demands made by the Association;
- (c) how many of them have been implemented so far;
- (d) the details of progress made after submission of the representations and the date of any reply by the Ministry in response to the Association's letter; and
- (e) by when all the demands of GILA will be fulfilled/implemented by Government?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) and (b) Yes Sir. The details of the demands made by Government of India Librarians Association (GILA) as enumerated in its letter dated 8th October, 2010 are as follows:-

1. Implementation of Review Committee Recommendations.
2. Creation of Library Cell and Formation of Indian Library Service.
3. Removal of VI CPC pay - structure anomalies in respect of Central Government Library Staff.
4. Grade Pay for LIA's be fixed at Rs. 4600/- instead of Rs. 4200/-
5. Grade Pay for ALIO's be fixed at Rs. 5400/- instead of Rs.4600/-

(c) to (e) On the basis of Review Committee Recommendations (March, 1989), a categorization formula for Government libraries was circulated by the Department of Expenditure, Ministry of Finance *vide* their OM No.19(1)/IC/86 dated 24.7.1990. Accordingly, libraries have been categorized and subsequently the Librarian/In-charge of library have been granted higher pay scale as prescribed in the OM.

The Department of Expenditure, Ministry of Finance *vide* their OM of 1990 also introduced uniform Pay Structure and Designations for Library Staff in Government Departments as recommended by the Review Committee.

The Department of Expenditure, Implementation Cell issued an OM No.21/3/2001-IC dated 21st February, 2002 raising the entry pay scale for departmental librarians possessing minimum qualifications of Bachelor of Library Science along a Graduate Degree to Rs. 5500-9000/- with effect from 1.1.1996 by merging the existing posts of Library and Information Assistant and Senior Library and Information Assistant which were in the respective pay scales of Rs. 5000-8000/- and Rs. 5500-9000/-. The minimum entry scale of Librarians in Government Libraries has accordingly been revised.

No decision has been taken regarding constitution of Central Library Service and creation of a Permanent Library Cell.

The proposal for the revision for the Grade Pay of Library and Information Assistant (LIA) and Assistant. Library and Information Officer (ALIO) has not been approved by the Government.

No decision has been taken regarding the minimum staff structure recommended for different categories of Libraries in the Review Committee Report. The representatives of GILA have participated in the meetings held from time to time to discuss implementation of various recommendations regarding Government Libraries. It is not possible to fix a time limit for implementation of the demands of the Association.

Amount released to Punjab for modernising police force

*500. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of HOME AFFAIRS be pleased to state: